



INTELLECTUAL
PROPERTY INDIA



सत्यमेव जयते

☎ 011-28031838
011-28032406

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

Fax no. 28032381

Name of Hearing Officer

:

**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 01/01/2013.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	764737	DEL-T-4412/91660	M/S. KOHINOOR CHAINS (INDIA) PVT LTD. V/S. M/S. KOHINOOR JEWELLERYS.	SHRI P.K. ARORA.(AGRA) V/S. M/S. NATIONAL TRADE MARKS CO. (AGRA).
2	645376	161129	M/S. HACHETTE FILIPACCHI PRESSE. V/S. M/S. HINDUSTAN LEVER LTD.	M/S. REMFRY & SAGAR. (GURGAON) V/S. M/S. ANAND AND ANAND (DELHI).
3	687506	151858	SHRI SATISH KUMAR. V/S. M/S. NEW METAL WORK.	M/S. KULDIP & ASSOCIATES. (DELHI). V/S. M/S. BAJAJ REGN SERVICE (PUNJAB).
4	715515	151823	M/S. KANIN (INDIA). V/S. SHRI JANKI DASS JAIN.	M/S. AMARJIT & ASSOCIATEES. (DELHI). V/S. M/S. MADAMSER & CO. (DELHI)



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 23/01/2013.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	812081	166060	M/s. KESHRI DIESELS. V/s. M/s. EICHER GOODEARTH LTD.	SHRI P.K. ARORA (AGRA) V/s. THE ACME CO. (DELHI)
2	828511	168378	M/s. AURO ELECTRICALS INDIA. V/s. M/s. FINOLEX CABLES LTD.	M/s. RAJ TRADE MAR CO. (DELHI). V/S M/s. R.K. DEWAN & CO. (MUMBAI).



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 24/01/2013.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	727247	143049	M/s. KANIN INDIA. V/s. SHRI JAININDER JAIN.	M/s. AMARJIT & ASSOCIEATES. V/s. M/s. MADAMSER & CO.
2	834015	167975	M/s. GARG PLASTICS. V/s M/s. ARCHIES LTD	M/s. MADAMSER & CO. (DELHI). V/s. M/s. QUIEST IP. (DELHI). TIME OF HEARING 02:30 PM.
3	715515	151820	M/s. KANIN INDIA. V/s. SHRI JAININDER JAIN.	M/s. AMARJIT & ASSOCIEATES. V/s. M/s. MADAMSER & CO. TIME OF HEARING 02:00 PM.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 14/01/2013.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	800687	DEL-T-4400/91746	M/S.ASHOK PRAKASHAN. V/S. M/S. KRISHNA BOOK DEPOT.	M/S. VIJAY PALDALMIA (U.P.). V/S. SHRI P.K. ARORA.
2	745376	156517	M/s. PARAGON ELECTRIC CO. V/s. M/s. PARAGON RUBBER INDUSTRIES.	M/s. REMFRY & SAGAR (GURGAON). V/s SHRI. V.GOPALAKRISHNA (ADV)(BANGALORE.)
3	681616	DEL-T-4210/81567	M/S. USHA INTL TLD. V/S. M/S. OSRAM GESELLSCHAFT MIT BESCHRANKTER HAFTUNG.	M/S. BANSAL & BANSAL (NOIDA). V/S. M/S. REMFRY & SAGAR (GURGAON).
4	572110	DEL-T-4339/87691	M/S. SACHDEVA ENTERPRISES. V/S. M/S. VINKO AUTO INDUSTRIES LTD.	M/S. MAHTTA & CO (PUNJAB). V/S. M/S. VINKO AUTO INDUSTRIES LTD.
5	505795	DEL-T-2832/58821	M/S. SARIN & SARIN (INDIA). V/S. M/S. JAYANTIKA TEA CO. LTD.	SHRI SUBESH KUMAR AGARWAL (ADV) V/S. M/S. L.S. DAVAR & CO. (DELHI).



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838

011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

Fax no. 28032381

Name of Hearing Officer

:

**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 22/01/2013.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	700454	DEL-T-3178/60112	M/s. SURYA FOOD & AGRO PVT LTD. V/s. M/s. USHODYA ENTERPRISES LTD.	M/s. MANMOHAN SINGH ASSOCIATES. V/s. M/s. USHODYA ENTERPRISES LTD.
2	811931	152015	M/s. THE MATADOR FOAM PVT. LTD. V/s. M/s. BAID ROTOMOULDERS PVT. LTD.	M/s. VERMAJI & CO. (KANPUR). V/s. MR. G.D. BANSAL (ADVOCATE)(RAJ.)
3	809016	162204	M/S. SBL LTD. V/S. M/S. BIDDLE SAWYER LTD.	M/S. PURI & PURI.(DELHI). V/S. M/S. SUSHANT M. SINGH & ASSOCIATES.



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 01/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	688551	160069	M/S. SOHAN LALL HANDA & SONS. V/S. HONDA GIKEN KOGYO KABUSHIKI KAISHA	MAHTTA & CO. (PB). V/S. M/S. D.P. AHUJA & CO. CALCUTTA.
2	701874	DEL-T-3266/60222	M/S. SAMSON LABORATOIREIS PVT LTD. V/S M/S. SIGMA LABORATOIREIS.	M/S. CAPITAL REGN SERVICE. DELHI V/S. M/S. R.K. DEWAN & CO.(MUMBAI)
3	877060	DEL-T-4317/84454	M/S. POINEER PLASTICS. V/S. M/S. NEEDLE INDUSTRIES (I) LTD.	M/S.FATEHCHAND C. SHAH & CO. (MUMBAI) V/S M/S.REMFRY & SAGAR. (GURGAON).
4	838913	182008	M/S. MEGA MARKETING CO PVT LTD. V/s M/S. PHILIPS BRAKE RUBBER CO.	M/s. UNIQUE REGISTRATION SERVICE. (DELHI). V/s M/s DELHI REGISTRATION SERVICE. (DELHI).
5	838911	182007	M/S. MEGA MARKETING CO PVT LTD. V/s. M/S. PHILIPS BRAKE RUBBER CO.	M/s. UNIQUE REGISTRATION SERVICE. (DELHI). V/s M/s DELHI REGISTRATION SERVICE. (DELHI).



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 03/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	570047	T-1681/55102	M/S. NAYYAR BROTHERS. V/S M/S. SINGHAL GARMETS.	M/S. ANAND & ANAND. (DELHI). V/S. M/S. INTEL ADVOCARE (DELHI).



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 08/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	584168	DEL-T-1856/55799	M/S. NARENDRA PRODUCTS. V/S. SHIV KUMAR SHANKARRAO THAKUR, DR.PAD SHANKARRAO THAKUR, GRISH SHANKARRAO THAKUR, DATTATREYA SHANKARRAO THAKUR, SMT. KALAVATIBAI SHANKARRAO THAKUR.	M/S. DELHI TRADE MARK CO. (DELHI) V/S M/S. W.S. KANE & CO. (MUMBAI).
2	711925	DEL-T-4477/95163	M/S. SMITHKLINE BEECHAMP P.L.C. V/S M/S.EASTER MEDIKIT LTD.	M/s. ANAND & ANAND (DELHI). V/S MADAMSER & CO.(DELHI).
3	557342	DEL-T-2729/58527	M/S. HEHNEMANN SCIENTIFIC LAB. V/S. M/S. GLAXO INDIA LTD.	M/S. ROMESH CHADHA & CO. (U.P.) V/S. GLAXO INDIA LTD (MUMBAI).
4	613471	DEL-T-3709	M/S. SATISH CHANDRA PRAHLAD NARIAN. V/S. M/S. VIJAY CHEMICALS.	M/S. TAJ TRADE MARK PVT LTD.(AGRA). V/S. M/S. SURESH & CO.(MUMBAI).
5	541035	T-395	M/S. ASAM TEA STORE. V/S. M/S. DARSHANLAL ANANDPARAKASH & SONS PVT LTD.	M/S. TRADE MARK REGN SERVICE.(JAIPUR). V/S. M/S. TRADE MARK REGN BUREAU (KOLKATA).



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 09/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	806787	174558	M/S. U.P. BIOTECH. V/S. M/S. BIOSTADT INDIA LTD.	M/S. SHASTRI REGN BUREAU.(U.P.) V/S. M/S. KHAITAN & CO. (DELHI).
2	555046	DEL-T- 2006/56343	M/S. CITRO INTL BEVERAGE CO. V/S. HUGO BOSS AG.	M/S. VIDHANI TRADE MARLS CO. (DELHI) V/S. M/S. LALL & SETHI.(DELHI).
3	709322	165874	DR.. KEWAL KRISHAN KUMAR. V/S. M/S. SAKTHI SUGARS LTD.	M/S. WORLDWIDE REGISTRATION BRUEAU (DELHI). V/S. M/S. MOHAN ASSOCIATES. (CHENNAI).
4	802171	143862	M/S. MINNESOTA MINING & MANUFACTURING CO. V/S. M/S. PRINCEPS PHARMACEUITICALS PVT LTD.	REMFY & SAGAR.(GURGAON) V/S. M/S. KRISHNA & SAURASTRI. (MUMBAI)
5	714534	164683	M/S. JUMBO INTL. V/S. M/S. MANGAT RAM BHAGWAT SARUP DAL MILL.	M/S. MANGLA REGISTRAION SERVICE.(DELHI). V/S. M/S. DELHI REGN SERVICE(DELHI)



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 10/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	702829	142214	M/S. NIRMAL RUBBER AND ENGG WORKS. V/S. M/S. BICYCLE WHEELS INDIA.	M/S. SUPER TRADE MARK CO. (DELHI). V/S. M/S. MAHTTA & CO. (PB)
2	747610	157660	M/S. MILANO INTERNATIONAL (INDIA) PVT LTD. V/S. M/S. DA MILANO.	DR. ALOK SHUKLA. (DELHI) V/S. M/S. DELHI REGISTRATION SERVICE.
3	727343	167496	M/S. SHAKTI PHARMA. V/S. M/S. GLAXOSMITHKLINE PHARMACEUTICALS LTD.	DR. P.K. ARORA. (AGRA). V/S M/S.SUSHAN M. SINGH & ASSOCIATES. (DELHI).



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 11/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	652979	155785	M/S. MAX SWITCHGEAR PVT LTD. V/S. M/S. HOME BOX OFFICE, INC	M/S. MADAMSER & CO (DELHI). V/S. M/S. LALL & SETHI (DELHI).
2	558929	DEL-T-178037	M/S. DURGA TRADING V/S M/S. NAGAD NARAYAN PAN HOUSE.	M/S. ROMESH CHADHA & CO.(U.P) V/S. M/S. Y.J. TRIVEDI & CO.(GUJRAT)
3	724707	137979	M/S. SHILPA METAL INDUSTRIES. V/S. M/S. BANSAL STEELS.	MAHTTA & CO. V/S. M/S. ARORA REGISTRATION SERVICE.(PUNJAB).
4	746146	T-4106/63779	M/S. SAMRAT PLYWOOD LTD. V/S. M/S. ASHOKA ENTERPRISES.	M/S. MADAMSER & CO.(DELHI). V/S. M/S. ARORA REGISTRAON SERVICE. (PB).
5	701407	151877	DR.. KEWAL KRISHAN KUMAR. V/S. M/S. SAKTHI SUGARS LTD.	M/S. WORLDWIDE REGISTRATION BRUEAU (DELHI). V/S. M/S. MOHAN ASSOCIATES. (CHENNAI).



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office.
Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110 078.

☎ 011-28031838

011-28032406

Fax No.28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 18/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	406193	TR-39/52371	M/S ABC TRADE AGENCIES v/s ABC MECHANICALS	MADAMSER & CO.,DELHI V/S DELHI REGISTRATION SERVICE,DELHI



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 21/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	586463	DEL-T-4204/81565	M/S. EICHER GOODEARTH LTD. V/S M/S. MUSTANG ENTERPRISES.	M/S. THE ACME CO. (DELHI). V/S MS. USHA A CHANDRESEKHAR. (MUMBAI)
2	669765	DEL-T-3171/60079	DR.. KEWAL KRISHAN KUMAR V/S. M/S. SAKHTI SUGAR LTD.	M/S. WORLDWIDE REGN. BUREAU (DELHI). V/S. M/S. MOHAN & ASSOCIATES. (CHENNAI).



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 28/01/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	718976	148419	M/S. K.S. INDUSTRIES. V/S. M/S. ASHWANI NUT BOLT INDUSTRIES.	M/S. MAHTTA & CO. (PB). V/S. M/S. ARORA REGISTRIAON SERVICE. (PB).
2	800953	163066	M/S. VINKO AUTO INDUSTRIES LTD. V/S. M/S. SHITAL FIBERS LTD.	M/S. ARORA REGISTRIAON SERVICE. (PB). V/S. M/S. BAJAJ REGISTRATION SERVICE. (PB).
3	591853	DEL-T-2383/57589	M/S. JAI BHARAT RICE & GENERAL MILLS. V/S. M/S. SWAMI RICE MILLS.	M/S. ARORA REGISTRIAON SERVICE. (PB). V/S. M/S. DELHI REGISTRATION SERVICE. (DELHI)